

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.37/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company		Jai Kumar Karnani & Ors. -Versus- Karanani Finance Enterprise.Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Utkal Bose, Sr Adv } for
2. Mr. D. N. Sharma, Adv } Petitioners

[Signature]
18/9

1) Mr. RATNANKO BANARJEE, SR ADV
2) Mr. NIRMALYA DASGUPTA, ADV
3) Mr. ANJIT BISWAS, ADV } For
Respondent no. 4.

[Signature]
18/9/17

1) Mrs. N. Bhutera, Id. Adv
2) Ms. V. Chakraborty, Id. Adv
3) Mr. R. Sengupta, Id. Adv } For
Respondent
1 to 3 and 7

[Signature]
18/9/17

P. T. O.

[Signature]

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 3, 4 and 7 are present.

List the matter on 03/11/2017.

Sd/-
(Jinān K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)